

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00012/2018
(in OA No.200/858/2017)

Jabalpur, this Friday, the 29th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Shashank Khare S/o Late Shri Laxman Rao, aged about 47 years, At present working as Causal Announcer in All India Radio Raipur, C.G. R/o Block No.3/40 Sarhad Colony, Shankar Nagar, Raipr C.G. Pin 492007 Mobile No.900991052
2. Smt. Seema Sharma, W/o Shri Rajeev Sharma, Aged about 47 years At present working as Casual Announcer in All India Radio Raipur R/o Ramkrishna Sadan MIG-1 Sec-1 Ramkrishan Sadan Shankar Nagar Raipur C.G. PIN 492007
3. Sanjay Shukla S/o Ramgopal Shukla, Aged about 51 years At present working as Casual Announcer in All India Radio Raipur, C.G. R/o MIG-1 Sec-3 Shankar Nagar, Raipur C.G. PIN 492007
4. Smt. Sujata Shukla, W/o Shri Sanjay Shukla, Aged about 46 years, At present working as Casual Announcer in All India Radio Raipur, C.G. R/o MIG-1 Sec-3 Shankar Nagar, Raipur C.G. PIN 492007
5. Smt. Varsha Rawal, W/o Shri S.K. Rawal Aged about 48 years, At present working as Casual Announcer in All India Radio Raipur C.G. R/o Chitrakot Parisar, Mahoba Bazar Tatiband Raipur, C.G. PIN 492010

-Petitioner

(By Advocate –**Shri Paresh Pareek**)

V e r s u s

1. Shri Shashi S. Vempati Chief Executive Officer Prasar Bharati Broadcasting Corporation of India, New Delhi, Akashwani Bhawan, Sansad Marg, New Delhi through its Chief Executive Officer, PIN 110001 E Mail ceo@prasarbharati.gov.in

2. Shri F. Shaharyar Director General, Prasar Bharati All India Radio Akashwani Bhawan, Sansad Marg, New Delhi PIN 110001
E-Mail dgair@air.org.in

3. Smt. Mokshda Chandrakar @ Smt. Mamta Chandrakar Assistant Station Director/Program Head, All India Radio Raipur Dist. Raipur Chhattisgarh PIN 492001

- Respondents

(By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the petitioners submits that the petitioners do not want to press this Contempt Petition.

2. Accordingly, this Contempt Petition is dismissed as not pressed.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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